NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 05.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties - M/s. / Mr.
CP 26/15	TP 73/16	Hearing	397- 398	Vikram Rajesh Pawar & Anr Vs i Focus Systec (I) Pvt. Ltd. & 5 Ors.

SL. NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

Counsel for petitioner is present. None appeared for respondent. No representation for petitioner. Petitioner is called, absent. List it on 27.04.2017 for passing necessary orders. Registry is directed to issue notice to the petitioner.

MEMBER (J)

MEMBER (T)